



e-Courts (Citizen Services)

A Mission Mode Project to transform Justice delivery by ICT enablement of Courts

Skip to Navigation | Skip to Main Content | Site map | A- A+ A

ECOURTS SERVICES
District and Taluka Courts of India

Home | Supreme Court | High Courts | District Courts | NJDG | Contact Us

Search Menu

- CNR Number
- Case Status**
- Court Orders
- Cause List

SEARCH BY CNR NUMBER

Enter CNR Number: MHAU01999992015

Case Status: Search by Petitioners/Respondents Name

*Petitioner / Respondent: kadam *Registration Year: 2016

Capcha: kmub9 *Enter Capcha: []

Total Number of Establishments in Court Complex : 3

Chief Judicial Magistrate, Aurangabad
District and Sessions Court, Aurangabad
Civil Court Senior Division, Aurangabad

Sr No	Case Type / Case Number / Case Year	Petitioner / Respondent
1	Cri.M.A./2552/2016	Chief Judicial Magistrate, Aurangabad
2	Cri.M.A./1028/2016	Chief Judicial Magistrate, Aurangabad

How to

- If you know the CNR Number of the Case, enter it in the search box.
- On Clicking the search button, the current status of the case is displayed.
- If you don't know the CNR number of the Case then use the Cause List image, which is shown on the left hand side menu.

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ecourts.gov.in portal provides services to Citizens, Lawyers and Litigants.

Back

District and Sessions Court, Aurangabad

Case Details

R.C.A. - Civil Appeal	Filing Date	05-10-2016
	Registration Date	05-10-2016
MHAU010065692016 (Note the CNR number for future reference)		

Case Status

05th October 2016
10th April 2017 Date Not Updated
Report
13-District Judge-11 and Asst. Sessions Judge Abad

Petitioner and Advocate

Aurangabad. Through G.P.A. Srinivas Ramnath Khatod, Shantinar...

Back

CHIEF JUDICIAL MAGISTRATE, AURANGABAD
In The Court Of DISTRICT & SESSIONS
Chief Judicial Magistrate Aurangabad
Criminal Cases Listed on 08-05-2017

Cases	Party Name	
R.C.C./2000662015	The State of Maharashtra Versus Sampatnagar Pradhan	A.P.P
R.C.C./1548/2016	The State of Maharashtra Versus Shweta Young Chage	
Precedence Part Heard		
R.C.C./0011062003	The State of Maharashtra Versus Chyandand Vishwanath Salve	Parashwagh PP
R.C.C./2017232011	The State of Maharashtra Versus Phansid Khushirao Gumat	A.P.P
R.C.C./200241014	The State of Maharashtra Versus Shri Prasad Choudhari	APP
R.C.C./09522016	The State of Maharashtra Versus Mohammad Aftab Mohammad Hanif	
R.C.C./09511987	The State of Maharashtra Versus Devdas Bhanudas Nikaje	
R.C.C./09511987	The State of Maharashtra Versus Devdas Bhanudas Nikaje	

Services like Case Status, Cause List and Orders/Judgments from the courts in the country are available to the citizens on the web portal.

Advocates can view the status of their cases and also their diary.

Case Status in the form of current status of the case and entire history of the case along with daily orders/judgments is available.

Government stake holders can also search the cases by Police Station, FIR Number, Case Type etc.

Data from more than 590 Districts, with 8.05 crore cases and 4.39 crore Judgments and Orders is available



e-Courts

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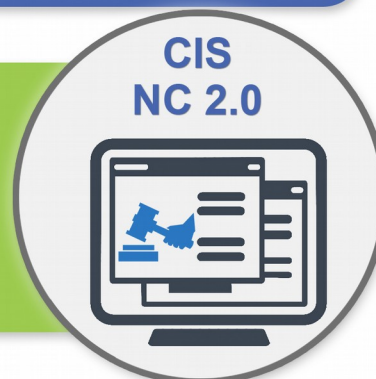


The Project envisages

- › Providing efficient & time-bound citizen centric service delivery.
- › Providing transparency of Information and access to its stakeholders.
- › Enhancing judicial productivity both qualitatively & quantitatively.
- › Making the justice delivery system affordable, accessible, cost effective & transparent.

Case Information System- National Core Version 2.0 (CIS NC 2.0)

- › eCourts is developed using Open Source Technology.
- › CIS NC 2.0 is implemented in District & Taluka courts of the country.
- › Software is implemented in bilingual mode.
- › Case status provided through SMS to Advocates & Litigants.



ecourts.gov.in

- › ecourts.gov.in portal provides services to Citizens, Lawyers and Litigants.
- › Services like Case Status, Cause List and Orders/Judgments provided.
- › Entire case history is available.
- › More than 590 Districts, with 8.05 crore cases & 4.39 crore Orders/ Judgments online.

National Judicial Data Grid (NJDG) - njdg.ecourts.gov.in

- › NJDG is a part of eCourts Integrated Mission Mode Project.
- › NJDG works as a monitoring tool to identify, manage and reduce pendency.
- › Provide timely inputs for making policy decisions to reduce delay & arrears.
- › Promote transparency & access of information for all the stakeholders.



Following data is available to the citizens from across the courts of the country :

- › Districts Covered : 597
- › District and Taluka Establishments : 5,632
- › Number of Cases : 8,05,11,264
- › Orders / Judgements : 4,39,42,664
- › Daily Hits Recorded : 10,15,405



Case Information System

National Core Version 2.0

eCourts

DISTRICT

जिला एवं सत्र न्यायालय उज्जैन
श्री वृन्किशोर श्रीवास्तव

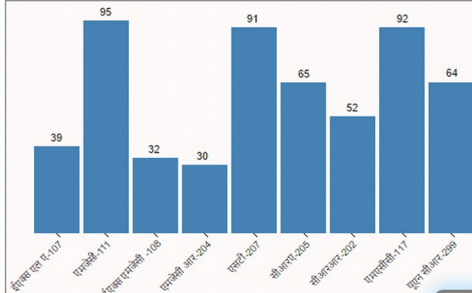
supuser

Logout NC2.0
30-05-2017

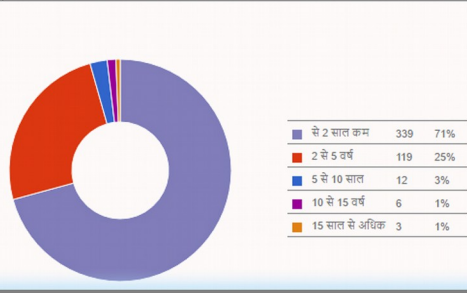
- Home
- मास्टर
- एडमिन मेन्
- प्रोसेस मास्टर
- फाइलिंग काउंटर
- केविस्ट धारा
- युल्क
- पंजीकरण की धारा
- प्रकरण के आवंटन
- केस की कार्यवाही
- लिटिगेन्ट अपडेशन
- प्रोसीडिंग कार्यवाही रिपोर्ट
- डीजेपीएससी
- अपील अपडेशन
- Alerts (0 New)
- Today's Cases Civil(0)
- Today's Cases Criminal(0)
- Select Court
- Calendar

	आज के मामले	अदिनांकित मामले	इस महीने में घेरा निपटान	मेरे लंबित मामले	मीडीएशन कॉर्नर	गिनती/गणना
सिविल	0	279	0	280	मीडीएशन में लंबित	0
क्रिमिनल	0	198	0	199	इस महीने में रेफर्ड मीडीएशन मामले	0
कुल	0	477	0	479	इस माह में पूर्ण	0

प्रकरण के प्रकार से बार चार्ट



लंबित पाई चार्ट



Developed and implemented using Open Source technology.

Bilingual Version is adopted by

- ▶ Maharashtra - Marathi (Devanagari)
- ▶ U.P., M.P., Uttarakhand, Chhattisgarh - Hindi (Devanagari)
- ▶ Karnataka - Kannada
- ▶ Tamilnadu - Tamil
- ▶ Gujarat - Gujarati

Modules Implemented

- ▶ Filing-Scrutiny-Registration
- ▶ Daily Proceedings/Cause Lists/Disposal
- ▶ Summons/Notice Generation
- ▶ Orders/Judgements
- ▶ Pendency Monitoring Features in the form of Dashboards and Reports
- ▶ Citizen Interface in the form of Touch Screen Kiosk

Application implemented in more than 2800 (District and Taluka) Court Complexes across the country.

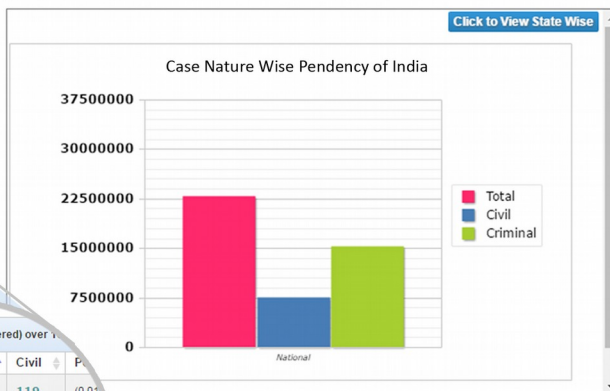
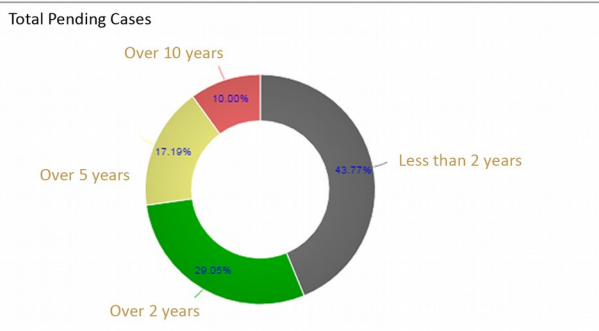
SMS functionality implemented for providing Case Status to Advocates and Litigants.



National Judicial Data Grid (njdg.ecourts.gov.in)

JUDICIAL MANAGEMENT AND MONITORING

SUMMARY REPORT OF INDIA AS ON DATE :- 01.09.2016				
PARTICULARS	CIVIL CASES	CRIMINAL CASES	TOTAL CASES	PERCENTAGE
Cases Filed In Last Month	177185	498751	675932	
Cases Disposed In Last Month	206661	508955	715616	
Cases Disposed In Last Month(more than 10 years old)	8425	15486	23911	
Pre-Registration				
Cases-Under Objection	12558	27799	40357	
Cases- Under Rejected	95	295	390	
Cases-Pending Registration	213204	340114	553267	
Pending Cases				
Cases Pending over 10 years	864516	1622584	2287100	(10%)
Cases Pending (Between 5 to 10 years)	1185937	2746833	3932770	(17.19%)
Cases Pending (Between 2 to 5 years)	424175	4487036	4911211	(29.05%)
Cases Pending less than 2 years	343537	6978934	10014301	(43.77%)
Total Pending Cases	7525989	15355387	22881376	(100%)
Category Wise Pending Cases				
Senior Citizen	630138	136386	766519	(3.35%)
Filed By Women	1196074	1008595	2204668	
Monitoring Alert				



District Wise Report of Bihar

Pending Cases(Registered) over 10 years	
District	Civil
NAWADA	328
PATNA	4265
PURNEA	887
MOHTAS SASARAM	1405

State Wise Report of India

State	Civil	Percentage
ANDAMAN AND NICOBAR	119	(0.01%)
ANDHRA PRADESH	5174	(0.23%)
ASSAM	801	(0.04%)
BIHAR	34357	(1.5%)
CHANDIGARH	33	(0.00%)
CHHATTISGARH	3332	(0.15%)

National Judicial Data Grid

- NJDG public access page, gives the consolidated figures of pendency of cases in District Judiciary across the country.
- Statistical data is automatically updated every day from the data of respective Court Complexes covered under the eCourts.
- Pending Civil and Criminal Cases segregated into age wise categories of up to 2 years, between 2 to 5 years, between 5 to 10 years and more than 10 years is shown.
- Information pertaining to Institution and Disposal of cases and also the cases filed by senior citizens and women is shown.
- Monitoring alerts like all cases listed today across the country and all the cases where no date is updated or a date more than 3 months later is updated.
- All the above referred statistics is provided in drill-down manner, from State to District, District to a Court establishment and then to the individual Court.
- NJDG contains information of 2.41 Crore pending cases out of approximately 8.05 Crore cases of District Judiciary.

Dash Board Civil and Criminal Court, Paithan - 6, MAHARASHTRA

State:- Maharashtra - 1 District:- Aurangabad - 19 Establishment:- Civil and Criminal Court, Paithan Court:- All

	Today's Cases	Undated Cases	Disposal in this Month	My Pending	Mediation corner	Count
Civil	2	0	13	2533	Pending in Mediation	0
Criminal	132	0	111	8024	Mediation Cases in this Month	0
Total	134	0	124	10557	Completed in this Month	0

Case type Bar Chart: Shows daily case counts for various court types.

Pendency Pie Chart: Shows distribution of pending cases by age group.

Age Group	Count	Percentage
Up to 2 years	3,809	36%
2 to 5 years	3,755	36%
5 to 10 years	2,259	21%
10 to 15 years	414	4%
more than 15 years	320	3%